

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2229  
ANSWERED ON:22.08.2013  
EXPANSION OF AIRPORTS  
Vishwanath Shri Adagur H

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has resolved land issue for expansion of Mysore and Hubli airports in Karnataka and if so, the details thereof with specific time limit;
- (b) whether the Ministry has received any communication from State Government in this regard and if so, the action taken thereon;and
- (c) the amount of fund that was allocated by Airport Authority of India for development and expansion of Mysore and Hubli airports during the last three years?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) Government of Karnataka has handed over 600 acres of land to Airports Authority of India (AAI) for the development of Hubli airport. The State Govt. has not yet handed over the required 168 acres of land to AAI for development of Mysore airport.
- (b) No formal communication has been received from the State Government regarding land issues in respect of Mysore airport.
- (c) Funds allocated by AAI for development and expansion of Mysore and Hubli airports in the last three years are as follows:

figures in Crores

Year Mysore (BE) Hubli (BE)

2010-11 5.80 0.12

2011-12 2.05 Nil

2012-13 0.09 0.60